

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF CASES DURING THE MONTH OF APRIL, 2019

CATEGORY OF CASES	PENDENCY ON 01.04.19	INSTITUTION	DISPOSAL	PENDENCY ON 30.04.19
(A) CIVIL WRIT PETITIONS	22763	1411	1033	23141
(B) CIVIL CASES, OTHER THAN TAX (APPLT. SIDE)	18570	917	479	19008
(C) TAX APPEALS & REFERENCES	3296	178	191	3283
(D) CRIMINAL SIDE CASES	20843	1598	1448	20993
(E) ORIGINAL SIDE CASES	9013	421	420	9014
(F) COMPANY SIDE CASES	1636	5	19	1622
GRAND TOTAL OF (A) TO (F)	76121	4530	3590	77061

Disclaimer: The data is not real-time data and, therefore, subject to some amount of variation.

(B) CIVIL CASES, OTHER THAN TAX (APPELLATE SIDE)

CATEGORY OF CASES	PENDENCY ON 01.04.19	INSTITUTION	DISPOSAL	PENDENCY ON 30.04.19
LETTERS PATENT APPEALS	872	72	67	877
CIVIL REVISION PETITONS	288	28	14	302
REVISION PETITIONS UNDER RENT CONTROL ACT	1179	80	25	1234
CIVIL MISC.(MAIN)	1425	163	99	1489
TRANSFER PETITIONS (CIVIL)	103	23	12	114
REGULAR FIRST APPEALS	3933	136	14	4055
LAND ACQUISITION APPEALS	2201	23	0	2224
FIRST APPEAL FROM ORDERS	1359	45	18	1386
MATRIMONIAL APPEALS	116	0	0	116
MOTOR ACCIDENT CLAIM APPEALS	4102	83	65	4120
SECOND APPEALS UNDER RENT CONTROL ACT	3	0	0	3
COMPANY APPEALS (DB)	15	5	1	19
REGULAR SECOND APPEALS	478	26	2	502
CONTEMPT CASES (CIVIL)	1407	112	74	1445
CIVIL CONTEMPT APPEALS	5	0	0	5
CIVIL CONTEMPT REFERENCES	5	0	0	5
REGULAR FIRST APPEALS (ORIGINAL SIDE)	212	15	7	220
FIRST APPEALS FROM ORDERS(ORIGINAL SIDE)	344	34	26	352
EXECUTION FIRST APPEALS(ORIGINAL SIDE)	26	1	1	26
MATRIMONIAL REFERENCES	0	0	0	0
CIVIL REFERENCES	1	0	0	1
EXECUTION FIRST APPEALS	26	6	0	32
EXECUTION SECOND APPEALS	8	1	0	9
CMI (LEAVE TO SUE AS INDIGENT PERSON)	21	0	0	21
MATRIMONIAL APPEALS (FAMILY COURTS)	254	30	23	261
REGULAR FIRST APPEALS(OS)(COMM)	35	1	5	31
FIRST APPEALS FROM ORDERS(OS)(COMM)	148	33	24	157
EXECUTION FIRST APPEALS(OS)(COMM)	4	0	2	2
ORIGINAL APPEAL (APPELLATE)	0	0	0	0
TOTAL OF (B)	18570	917	479	19008

(C) TAX APPEALS & REFERENCES

CATEGORY OF CASES	PENDENCY ON 01.04.19	INSTITUTION	DISPOSAL	PENDENCY ON 30.04.19
INCOME TAX APPEALS	3053	112	184	2981
SALES TAX APPEALS	24	0	0	24
SALES TAX REFERENCES	14	0	0	14
WEATH TAX APPEALS	3	0	0	3
CUSTOM ACT CASES	1	0	0	1
CUSTOM ACT REFERENCES	1	0	0	1
CUSTOM ACT APPEALS	123	59	4	178
CENTRAL EXCISE ACT CASES	42	3	1	44
CENTRAL EXCISE ACT REFERENCES	1	0	0	1
CHARTERED ACCOUNTANT REFERENCES	4	0	0	4
CHARTERED ACCOUNTANT CASES	2	0	0	2
VAT APPEAL	13	0	0	13
SERVICE TAX APPEALS	15	4	2	17
TOTAL OF (C)	3296	178	191	3283

Note: Disposal of Income Tax Appeals (ITAs) includes 59 ITAs disposed of during the month of December, 2018

(D) CRIMINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.04.19	INSTITUTION	DISPOSAL	PENDENCY ON 30.04.19
WRIT PETITIONS (CRIMINAL)	1459	325	326	1458
CRIMINAL REVISION PETITIONS	2863	135	100	2898
CRIMINAL APPEALS (DIVISION BENCH)	1613	64	14	1663
CRIMINAL APPEALS (SINGLE BENCH)	8366	94	62	8398
CRIMINAL MISC. CASES	4330	651	581	4400
BAIL APPLICATIONS	760	258	264	754
TRANSFER PETITIONS (CRIMINAL)	36	11	7	40
DEATH SENTENCE REFERENCES	1	0	0	1
CRIMINAL REFERENCES	6	0	0	6
CONTEMPT CASES (CRIMINAL)	24	1	0	25
CRIMINAL CONTEMPT REFERENCES	1	0	0	1
LEAVE TO APPEAL	1384	59	94	1349
TOTAL OF (D)	20843	1598	1448	20993

(E) ORIGINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.04.19	INSTITUTION	DISPOSAL	PENDENCY ON 30.04.19
CIVIL SUITS	3279	52	57	3274
ARBITRATION APPEALS	2	0	0	2
ARBITRATION PETITIONS	303	93	70	326
ORIGINAL MISC. PETITIONS	428	3	15	416
ORIGINAL MISC. PETITIONS (E)	0	0	0	0
ORIGINAL MISC. PETITIONS (I)	12	1	0	13
ORIGINAL MISC. PETITIONS (T)	0	0	0	0
TRANSFER PETITIONS (CIVIL)	1	0	0	1
TEST. CASES	474	5	11	468
MATRIMONIAL CASES	0	0	0	0
INDIGENT PERSON APPLICATIONS	25	5	1	29
EXECUTION PETITONS	329	7	4	332
CIVIL ORIGINAL	1	0	0	1
ORIGINAL APPEALS	78	11	13	76
CIVIL CONTEMPT PETITIONS (ORIGINAL SIDE)	176	8	10	174
CIVIL RULE	0	0	0	0
ELECTION PETITIONS	5	0	0	5
COUNTER CLAIMS	214	4	4	214
CIVIL REFERENCES (ORIGINAL SIDE)	0	0	0	0
CIVIL CONTEMPT REFERENCE (ARBITRATION)	0	0	0	0
ORIGINAL MISC. PETITIONS (MISC.)	3	10	10	3
ORIGINAL MISC. PETITIONS (CONTEMPT)	1	0	0	1
CIVIL SUITS (COMM)	2043	60	84	2019
ORIGINAL MISC. PET. (I) (COMM)	151	41	46	146
ORIGINAL MISC. PET. (T) (COMM)	28	8	5	31
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	1	3	2	2
ORIGINAL MISC. PET. (COMM)	878	42	32	888
ORIGINAL MISC. PET. (ENF.) (COMM)	353	16	9	360
ORIGINAL MISC. PET. (EFA) (COMM)	21	3	0	24
ARBITRATION APPEAL (COMM)	22	2	1	23
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	32	46	42	36
COUNTER CLAIM (COMM)	153	1	4	150
TOTAL OF (E)	9013	421	420	9014

(F) COMPANY SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.04.19	INSTITUTION	DISPOSAL	PENDENCY ON 30.04.19
COMPANY PETITIONS	1288	4	13	1279
COMPANY APPLICATIONS(MAIN)	6	0	0	6
COMPANY EXECUTION APPLICATIONS	6	0	0	6
CRIMINAL ORIGINAL(COMPANY)	155	0	1	154
CIVIL CONTEMPT PETITONS(COMPANY)	85	0	1	84
CRIMINAL MISC. (COMPANY)	22	0	1	21
COMPANY APPEALS (SB)	74	1	3	72
TOTAL OF (F)	1636	5	19	1622